


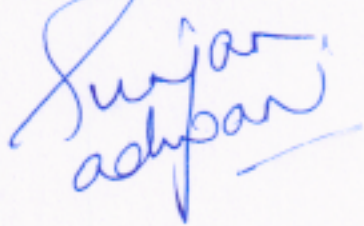
**National Company Law Tribunal  
Allahabad Bench**

CP No.(IB) 64/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2018

NAME OF THE COMPANY: Varanasi Auto Sales

SECTION OF THE COMPANIES ACT/I & B CODE: 10 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Krishna Agarwal	Advocate	TMFL, TML	
2.	Ms. Gunjan Jadwani	Adv	} Corp } Applicant	
	Mr. Anurag Khanna	Sr. Adv.		

**CP NO.(IB)64/ALD/2017**

Sh. Anurag Khanna along with Ms Gunjan Jadwani, Advocates for the Corporate Applicant and Sh. Krishna Agarwal, Advocate for the Financial Creditor is present.

In compliance with our order dated 18.04.2018, Corporate Applicant has filed the revised copy of the petition. Petitioner has submitted that whatever the defects have been pointed out, he has rectified. Arguments have already been heard.

Reserved the orders.

**Dated:24.04.2018**

— Sd —

**SAROJ RAJWARE,  
MEMBER (T)**

— Sd —

**V.P. SINGH,  
MEMBER (J)**